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Title: Need to bring a strong anti-racial legislation in the country.

DR. THOKCHOM MEINYA (INNER MANIPUR): Madam, I rise to raise a matter of urgent public importance.

A Manipuri woman, Monika Khangembem alleged that late on July 9, an immigrant official at Indira Gandhi International Airport hurled racist remarks at her when she was on her way to Seoul for a global women's conference on 14-15 July, 2016. We strongly condemn it. This is racism and, of course, bullying.

Madam, these are the latest one among many such racial profiling against the Northeast people in the country. This episode has once again brought to the fore the issue of racial discrimination in the Indian State.

We, Northeasterners often question ourselves, "whether we are Indians" when we are confronted with attitudes unbecoming of an Indian to another. This perhaps is a phenomenon borne out of lack of inclusiveness in the Indian identity or a failure in the Indian national building process.

Madam, Northeastern part of India does not even find a mention in our National Anthem "*Jana Gana Mana*". A lot of NE people have constantly faced subtle racist jibes whether in the form of a sarcastic remark, smile or attitude. Sometimes we cannot define it but you just feel it so you never express it. The fault lies in our Indian system

Madam, the history of Northeast people and its geography are not included in the Indian school curriculum, whereas we in the Northeast are taught Indian history and geography, probably, which is why generations in Indian mainland grew up with no knowledge of the Northeast and its people.

Madam, unless Indian establishment make amends to racially integrate the Northeast, such incidents would continue to happen. Hence, I strongly urge the Union government to immediately enact a strong anti-racial law in the country.

HON. SPEAKER: Kunwar Pushpendra Singh Chandel, S/Shri Mullappally Ramachandran and Gaurav Gogoi are permitted to associate with the issue raised by Dr. Thokchom Meinya.